

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/2406/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.  
To, Smti. Shabnom Choudhury.  
Principal Judge,  
Family Court-I,  
Kamrup(M), Guwahati.

Dated Guwahati, the 7<sup>th</sup> May, 2021.

Sub:- **Leave.**

Ref:- Your letter No. FCG.1/2020/133/21 dtd. 06.05.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 13.05.2021 and 15.05.2021 and restricted holiday on 12.05.2021 along with station leave permission from the morning of 12.05.2021 till the evening of 16.05.2021, has been allowed, on the basis of ground shown.

Yours faithfully,

- sd -

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-104/2001/2407/A, dated 7.5.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**